

- (b) if so, the details in this regard;
- (c) the details of the issues on which both the countries have agreed and signed Memorandum of Understandings;
- (d) whether the Dredging Corporation of India proposes to procure 9000 Cubic Metres Hopper Capacity Dredgers; and
- (e) if so, the details in this regard?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) to (c) A delegation of senior officers of Ministry of Shipping and Dredging Corporation of India Limited visited the Netherlands under my leadership for attending the launching ceremony of 1st Dredger (DCI DR-XIX, Yard No. 1264) on 2.4.2012.

A Secretary level meeting was held between India and the Netherlands and discussions held on the issues related to—Environment, Investments in Port / Sector etc. No Memorandum of Understanding was signed.

- (d) No, Sir.
- (e) Does not arise.

Development of Major and Minor Ports

4599. SHRI ANIL MADHAV DAVE: Will the Minister of SHIPPING be pleased to state:

- (a) the plans of Government to develop major and minor ports across India's coastline;
- (b) the existing capacity, proposed capacity and time by which these are expected to be fully developed; and
- (c) the number of proposals for the development of ports cleared and pending with the Government in last two years?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) As per Indian Ports Act, 1908, the development of Minor/Non-Major Ports vest with respective State Governments. As regards Major Ports, they are under the control of Government of India. In the 12th Five Year Plan the Government of India has proposed to invest Rs. 73,793.95 crore for development of various projects in port sector.

(b) The existing capacity by the end of March, 2012 of Major Ports is 689.83 million tonnes per annum. As per 12th Five year plan the capacity of Major Ports will be increased to 1229.24 million tonnes per annum by the end of March, 2017. In

the year 2012-13, 25 Projects have been identified for award at various Major Ports in the country under Public Private Partnership mode.

(c) The numbers of projects cleared in the last two years for award in Major Ports are as under:

	2010-11	2011-12
(i) Public Private Partnership Projects	9	3
(ii) National Maritime Development Programme	13	5

Funds for carrying goods by Indian Ships

4600. SHRI A. ELAVARASAN: Will the Minister of SHIPPING be pleased to state:

(a) whether Government appointed working group asked the exporters and importers with more than a pre-specified annual turnover to compulsorily use Indian ships for carrying a third of their goods;

(b) if so, the details thereof;

(c) whether the move is expected to boost the cargo share of national carriers and also help expand Indian tonnage and even lead to FDI inflow in the sector as there has been hardly any investment in shipping because there is no special advantage in operating under the Indian flag; and

(d) if so, the details thereof?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) No, Sir.

(b) to (d) Do not arise.

Office of ADG (Shipping) in Gujarat

4601. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of SHIPPING be pleased to state:

(a) the reasons for the Ministry in not considering to set up office of Additional Director General of Shipping in Gujarat State even though Gujarat has longest coastal line of our nation and it will boost up cargo movement from Gujarat State which will also boost up economic growth of nation; and

(b) whether Government has conducted any survey in this regard; if so, the details thereof?